

ITEM NO.45

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3699/2017

BALDEO SINGH & ANR.

Appellant(s)

VERSUS

BABULAL (DEAD) & ORS.

Respondent(s)

Date : 08-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Appellant(s)

Ms. Vibhuti Sashant Gupta, Adv.
Mr. Ram Naresh Yadav, AOR

For Respondent(s)

Mr. T. R. B. Sivakumar, AOR
Mr. Ajay Kumar Singh, AOR
Mr. Satyendra Srivastava, Adv.
Mr. R.K. Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners states that the Lrs. of deceased respondent No.1 are already before the Hon'ble Court. Hence, the application for substitution to bring on record the Lrs. is unnecessary. The same is taken on record.

The Registry to proceed in accordance with rules.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)

